HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
WEDNESDAY,THE TWELFTH DAY OF MARCH
TWO THOUSAND AND TWENTY FIVE
PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HONOURABLE SMT JUSTICE RENUKA YARA
WRIT APPEAL NO: 228 OF 2025

Writ Appeal under clause 15 of the Letters Patent Preferred Against the Order Dated 18/07/2024, Passed in W.P. No. 18617 of 2024 on the file of the High Court.

Between:

1. National Highway Authority of India
   Rep. by its Project Director,
   Project Implementation Unit,
   #1-7-8865/9/1B, Tri Mitra Residency,
   Nandi Hills, Hunter Road,
   Hanmakonda, Telangana – 506001

...Appellant / Respondent No.3

AND

1. Sama Veera Reddy,
   S/o.Narsi Reddy, aged. about 54 years,
   Occ: Agriculture, R/o.Nellutla Village,
   Lingala Ghanpur Mandal,
   Jangaon District.

2. Kola Rakesh Swamy Reddy,
   S/o. late Kola Swamy Narsimha Reddy,
   Aged 40 years, Occ: Business, R/o. Nellutla Village,
   Lingala Ghanpur Mandal'
   Jangaon District.

3. Gorige Sailu, S/o.Chandraiah,
   Aged 65 years, Occu: Agrl.,
   R/o Nellutla Village, Lingala Ghanpur Mandal,
   Jangaon District

4. Thambaraju Shobha, Wo. Venkateswarlu
   Aged 50 years, Occ: House Wife,
   R/o. Nellutla Village, Lingala Ghanpur Mandal,
   Jangaon District.

5. Cherabuddi Anil Kumar, S/o Yadagiri Reddy,
   aged 38 years, Occu: Business,

R/o. Nelapogula Village, Lingala Ghanpur Mandal,
Jangaon District.

6. Cherabuddi Rajeshwar Reddy,
S/o. Sudhakar Reddy, aged about 55 years,
Occ: Business, R/o. Jangaon village and Mandal,
Jangaon District.

7. Gurram Krishna, S/o. Mallaiah,
aged 58 years, Occu: Agrl,
R/o. Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

8. Pendyala Upendar Rao,
S/o. Ranga Rao, aged 82 years, Occu: Agrl.,
R/o Chinna Pendyal Village, Chilpur Mondal,
Jangaon District'

9. Vardaman Venakteshwarlu,
S/o. Somanandha, aged 56 years,
Occu: Business, R/o. H.No.2-7-141,
Bus Stand Road, Jangaon District.

10. Mote Veeraswamy, S/o. Sathaiah,
aged 43 years, Occu: Agrl.,
R/o. Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

11. Majjiga Yadagiri, S/o. Mallaiah,
aged 65 years, Occu:Agrl.,
R/o Jangaon Town and District.

12. Dayyala Ellaiah, S/o. Komuraiah,
aged 58 years, Occu: Agrl.,
R/o Jangaon Town and District.

13. Uppala Uppalaiah, S/o. Venkataiah,
aged about 60 years, Occ' Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

14. Mote Ailamma, W/o. Sathaiah,
aged 72 years, Occu: House Wife,

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R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

15.Parvasthu Sudeer Swamy, S/o. Srihari,
aged 54 years, Occu: Business,
R/o H.No.4-5-59/31C, Bhavaninagar,
Jangaon District.

16.Shivaratri Komuraiah, S/o Chinna Yellaiah,
aged 60 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

17.Mote Gattaiah, S/o. late Ramaiah,
aged 60 years, Occu: Agd.,
R/o. Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

18.Vangari Bixamaiah, S/o Narayana,
aged 60 years, Occu: Agrl.,
R/o Jangaon Town and District.

19.Chilukuri Ramadevi, W/o. Satyanarayqna,
age 50 years, Occu: House Wife,
R/o. Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

20.Mote Ramaswamy, S/o. late Ramaiah,
aged 65 years, Occ: Agrl.,
R/o. Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

21.Bandi Yadagiri, S/o. late Gattaiah,
aged 71 years, Occu: Agrl.,
R/o. Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

22.Gorige @ Mamindla Narsaiah, S/o. late Abbaiah,
aged 60 years, occ: Agri.,
R/o. Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

23.Shivaratri Komuraiah, S/o. Yellaiah,

aged 65 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

24. Shivarathri Pedda Laxmi, W/o Late Shivarathri Komuraiah,
aged about 62 years, occu: Argl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

25. Baddam Anjaiah, S/o. Mallaiah,
aged 67 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

26. Shivarathri Ramulamma, W/o Galaiah,
aged 58 years, occ: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

27. Shivaratri Yellaiah, S/o. Siddaiah,
aged 56 years, occ: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

28. Mote Narsaian, s/o. late Ramaiah,
aged 62 years, occu: Agri.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

29. Uppala Bixapathi, S/o. late Ramaiah,
aged 65 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

30. Uppala Chennalu. S/o. Rajaram,
aged 62 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

31. Peraboina srinivasu, S/o. late Rama swamy,
aged 46 years, occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

Bandi Sathaiah, S/o. late Gattaiah,
aged 60 years, occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

Kadamanchi Ramesh, s/o. late Pochaiah,
aged 53 years, occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

34.Chitla Mukunda Reddy, S/o. late Gopal Reddy,
aged 58 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

35.Sama Somi Reddy, S/o. Narsi Reddy,
aged 50 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

36.Bandi Krishna, S/o. late Narsaiah,
aged 65 years, occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

37.Peraboina Anjaneyulu, S/o, late Rama. Swamy,
aged 48. years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

38.Peraboina Madhu, S/o, late Ramaswamy,
aged 44 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

39.Shivaratri Ilaiah, S/o. Siddaiah,
aged 56 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

40.Pagadipally Uppalaiah, S/o. late Narsaiah,
aged 58 years, Occu: Agrl.,

R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

41. Pagadipally Mahesh Kumar, S/o. late Srishailam,
aged 35 years, Occu: Pvt. Employee,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

42. Pagadipally Mallaiah, S/o. late Narsaiah,
aged 70 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

43. Vakiti Sujatha, W/o. late Vakiti Janardhan Reddy,
aged 75 years, Occu: House Wife,
R/o Nagole, Hyderabad.

44. Uppala Chandrakala, W/o. late Uppala Krishna Murthy,
aged 55 years, Occu: House Wife,
R/o. Nellutla Village, Lingala Ghanpur [Mandal, Jangaon District.

45. Uppala Yashoda, W/o. late Uppala Laxmaiah,
aged 75 years, Occu: House Wife,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

46. Basi Reddy Madhu Sudhan Reddy, S/o. Laxma Reddy,
aged 65 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

47. Nadigoti Ramesh Babu, S/o. Pattabi Raulu,
aged 63 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

48. Vangara Naveen, S/o. Bixapathi,
aged 45 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

49. Are Sathaiah, S/o. late Yadaiah,
aged 60 years, Occu: Agrl.,

R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

Ate Bixapathi, S/o. late Mallaiah,
aged 46 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

51.Bitla Jagan, S/o. Anjaiah,
aged 50 years, Occu: Business,
R/o Jangaon Town and District.

52.Edama Gattaiah, S/o. Uppalaiah,
aged 65 years, occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

53.Pinninti Ramesh, S/o. Yadagiri,
aged 38 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

54.Pinninti Yadava Reddy, S/o. late Mallaiah,
aged 60 years, Occu. Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

55.Janagam Ellaiah, S/o. Siddaiah,
aged 68 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

56.Smt. Bandi Laxmi, W/o. Srishailam,
aged 70 years, Occu: House Wife,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

57.Shivarathri Mallaiah, S/o. late Ramaiah,
aged 75 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

58.Bandi Jagan, S/o. late Narsaiah,

aged 64 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

59) Nadigoti Srinivasulu, S/o. pattabi Ramulu,
aged 54 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

60. Uppala Srihari, S/o. Venkatesham,
aged 48 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

61. Rapini Ramulu, S/o. Narsaiah,
aged 62 years, Occu: Agrl.,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

62. Nadigoti Somaiah, S/o. Pattabi Ramulu,
aged 74 years, Occu: Rtd. Lecturer,
R/o Prashanth Nagar, Hanumakonda District.

63. Nadigoti Bhaskar Kumar, S/o. Pattabi Ramulu,
aged 50 years, Occu: Govt. Teacher,
R/o Nellutla Village, Lingala Ghanpur Mandal,
Jangaon District.

64. Dussari Upendar, S/o. Yadagiri,
aged 50 years, Occu: Business,
R/o Jangaon Town and District

65. Kasam Anand, S/o. Laxmi Narayana,
aged about 50 years, Occu: Agrl., occu: Business,
R/o Jangaon Village and District,
Jangaon District.

66. Muggu Koteshwar Rao. S/o Anjeneyulu,
aged about 65 years, occu: Agrl., occu: Retd. Employee,
R/o Jangaon Village and District,
Jangaon District. ... **Respondents /Writ Petitioners**

67. The State of Telangana
Rep by its Prine pa. Secretary, Department of

Revenue (Land Acquisition)
Dr.B.R.Ambedkar Telangana State Secretariat,
at Hyderabad.

68. The Arbitrator-cum-District Collector,
Jangaon District, Jangaon.

69. The Competent Authority-cum-Land Acquisition officer
& Revenue Divisional Officer, Jangaon Division,
Jangaon District.

...Respondents/ Respondents

IA NO: 1 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the effect and operation of the order/ Judgment dated 18/07/2024 passed in W.P.No. 18617 of 2024 pending disposal of Writ appeal on the file of this Honourable High Court

Counsel for the Appellant: SRI P. GANGAIAH NAIDU REP., FOR SRI. DHANANJAYA NAIDU KOLLA

Counsel for the Respondent Nos.1 to 66: SRI KRISHNA KISHORE KOVVURI

Counsel for the Respondent Nos.67,68&69: SRI E. RAMESH CHANDRA GOUD GP FOR LAND ACQUISITION

The Court made the following: JUDGMENT

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL

AND

THE HON'BLE SMT. JUSTICE RENUKA YARA

WRIT APPEAL No.228 of 2025

JUDGMENT: *(Per the Hon'ble the Acting Chief Justice Sujoy Paul)*

Sri P.Gangaiah Naidu, learned Senior Counsel appearing for Sri Dhananjaya Naidu Kolla, learned counsel for the appellant; Sri Krishna Kishore Kovvuri, learned counsel for the unofficial respondents; and Sri E.Ramesh Chandra Goud, learned Government Pleader for Land Acquisition, for the official respondents.

2. With the consent, finally heard.

3. The appellant – National Highway Authority of India, has filed this intra Court appeal challenging the order passed by the learned Single Judge dated 18.07.2024 in W.P.No.18617 of 2024 mainly on the ground that the learned Single Judge without putting the appellant to notice and without hearing it, passed the impugned order. The order was based on a concession given by the learned Government Pleader that the matter was covered by the previous order passed in W.P.No.34721 of 2023, dated 27.12.2023, whereas the said order is distinguishable. If the appellant would have been given an opportunity to address the

Court, it could have apprised the Court about such distinction/difference.

4. Learned counsel for the unofficial respondents (writ petitioners) supported the impugned order.

5. The relevant portion of the impugned order passed by the learned Single Judge reads thus:-

> "3. Learned Counsel for the petitioners submits that in similar circumstances this Court disposed of W.P.No.34721 of 2023 on 27.12.2023 and requested to pass similar orders in this writ Petition.
>
> 4. Learned Government Pleader for Land Acquisition for the respondents fairly conceded that the W.P.No.34721 of 2023 is a similar matter which is on the same lines with the grievance of the petitioners in the present writ petition.
>
> 5. Having regard to the same, the Writ Petition is disposed of and the respondent No.4 is directed to deposit the decretal amount in terms of the order and decree dated 04.02.2023 passed in Appeal No.G3/1362/2017, GR./1068/2013 and G3/1069/2013 on the file of the Arbitrator-cum-District Collector, Jangaon District, to the credit of E.P.No.80 of 2023 on the file of the Principal District Judge, Jangaon, as expeditiously as possible, at any rate within a period of four (4) months from the date of receipt of a copy of this order. There shall be no order as to costs.
>
> 6. Miscellaneous applications pending, if any, in this writ petition shall stand closed."

6. A plain reading of the order of the learned Single Judge shows that it is basically founded upon the concession given by the learned

Government Pleader. The impugned order does not show that the appellant entered appearance and gave any such concession.

7. Thus, in the fitness of things, we deem it proper to set aside the order dated 18.07.2024 in W.P.No.18617 of 2024 and restore the said writ petition to its original number.

8. The Registry shall list the aforesaid writ petition before the appropriate Bench on 26.03.2025. The appellant shall enter appearance on the said date for which separate notice will not be required to be issued. The learned Single Judge is requested to decide the matter afresh.

9. Accordingly, the writ appeal is disposed of without expressing any opinion on the merits of the case. No order as to costs.

Miscellaneous petitions pending, if any, shall stand closed.

SD/-M.MANJULA
JOINT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Principal Secretary, Department of Revenue (Land Acquisition) Dr B.R.Ambedkar Telangana State Secretariat, at Hyderabad.
2. The Arbitrator-cum-District Collector, Jangaon District, Jangaon.
3. The Competent Authority-cum-Land Acquisition officer and Revenue Divisional Officer, Jangaon Division, Jangaon District.
4. One CC to SRI. DHANANJAYA NAIDU KOLLA Advocate [OPUC]
5. One CC to SRI KRISHNA KISHORE KOVVURI Advocate [OPUC]
6. Two CCs to GP for Land Acquisition, High Court for the State of Telangana at Hyderabad. [OUT]
7. Two CD Copies

KKS
BS

HIGH COURT

DATED:12/03/2025



JUDGMENT

WA.No.228 of 2025

DISPOSING OF THE WRIT APPEAL WITHOUT COSTS

(10) Copies
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27/3/25